

GUIDELINES FOR SUBMISSION OF PAPER

Selected papers will be published in an edited book with ISBN or Journal of Symbiosis Law School, Hyderabad.

1. The participants may send their Research Paper of 5,000- 6,000 words
2. Co – authorship up to two members is permitted.
3. The participants should submit an abstract of not more than 500 words by 5th December, 2019
4. The abstract and the final paper must not mention the author's name or his/her affiliation. A separate cover page must be attached which must contain the details of the author including author's name, affiliation and contact details.
5. The abstract and the final paper shall be accompanied by a declaration that the work submitted is original and that the content does not infringe the copyright of any other person. The University is not liable for the copyright infringements by the authors.
6. All abstracts and final papers must be submitted to the email sympo.nccc@slsh.edu.in
7. Selection of abstracts will be notified by 10th December 2019.
8. The final paper must be submitted by 3rd January 2020.
9. The participants must pay the registration fees latest by 25th December 2019.
10. Plagiarism will result in rejection of the paper.

FORMATTING GUIDELINES

1. The manuscripts submitted shall adhere to Bluebook 20th Edition method of citation.
2. The content of the abstract and manuscripts must be in Times New Roman, with font size 12, 1.5 inch spacing, one inch margin space on both sides and must be justified. The foot notes must be in Times New Roman size 10, single spaced and justified.
3. The manuscripts must be submitted in doc/docx.

Registration Fee

Registration fees (includes accommodation and food) to be paid upon selection of abstract is

1. INR 2000/- for UG and PG students
*Additional charge of INR 1000/- per Co-author.
2. INR 2500/- for Research Scholars, Academicians and practitioner
*Additional charge of INR 1500/- per Co-author.
3. INR 3000/- for Corporate delegates
*Additional charge of INR 1500/- per Co-author.

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SYMBIOSIS LAW SCHOOL, HYDERABAD

Symbiosis International (Deemed University), Pune.

(Established under Section 3 of the UGC Act 1956,
Re-Accredited by NAAC with "A" Grade (3.58/4) | Awarded Category -I by UGC



NATIONAL SYMPOSIUM ON CONSUMERISM, CONSUMER CITIZENSHIP, & SUSTAINABLE CONSUMPTION

January 11th & 12th 2020



An Initiative by
Centre for Consumer Rights & Marketing



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ABOUT SYMBIOSIS LAW SCHOOL, HYDERABAD

Symbiosis Law School (SLS) Hyderabad was established in 2014 inheriting splendid novelty, dynamism, and excellence in education of Symbiosis International (Deemed University), Pune. Symbiosis Law School Hyderabad is founded on pillars of expertise, justice and Service and is committed to impart quality legal education confirming to acclaimed International standards. The legacy of Symbiosis Law Schools in excellence and quality began with Symbiosis Law School Pune, which is consistently ranked among the top 10 law schools in India in the last 15 years.

MOTIVATION FOR THE SYMPOSIUM

In the above backdrop, a symposium titled "Consumerism, Consumer Citizenship and Sustainable Consumption", is being organized by CCRM, Symbiosis Law School, Hyderabad

It is pertinent to note that there is a plethora of literature available on consumer rights and consumer protection in India but little on consumer responsibilities and consumer citizenship and the role of the legal fraternity in creating awareness on consumer responsibilities and consumer citizenship in the growing era of consumerism. The Symposium seeks to address growing consumerism and awareness of consumer rights in India and also the lack of information on consumer responsibilities.

OBJECTIVES FOR THE SYMPOSIUM

- To bring to the fore the role of legal fraternity in creating a platform for the consumer responsibilities and citizenship
- To discuss the legal implications of consumer citizenship in the globalized economy and sustainable consumption

ABOUT CCRM

Centre for Consumer Rights and Marketing (CCRM) has been established in Symbiosis Law School, Hyderabad with the motive of understanding the multi-dimensional aspects of a buyer and seller relationships. It works on creating consumer awareness and also in understanding the importance of responsible marketing. These two elements, in turn, lead to effective entrepreneurial development.



THEME FOR SYMPOSIUM

The major theme of the symposium is "Consumerism, Consumer Citizenship and Sustainable Consumption". We are inviting papers from different disciplines including Law, Business Management, Political Science and Environmental Sciences. The sub-themes include, but are not limited to:

- Jurisprudential and conceptual dimensions of consumerism
- Consumer advocacy- Innovation and transformation of consumer laws
- Consumer protection and criminal liability
- Consumerism in International integration of E-commerce
- Political Consumerism
- Sustainable consumption and Corporate Responsibility
- Consumer citizenship and global citizenship
- Crony Consumerism

BACKGROUND FOR THE SYMPOSIUM

Consumerism is a social movement seeking to augment the rights and powers of buyers in relation to sellers and has gradually emerged in most of the western countries as a powerful force to be reckoned with, as the markets are now flooded with innumerable varieties of products.

It's been claimed that consumerism has led the society to a point where humanity now has a global ecological footprint, one third larger than the planet we inhabit. Sustainable consumption can be a remedy for excessive consumption. Moving towards sustainable consumption may in the end be a task for the individual but the debate about this must also acknowledge the structural factors that surround the consumer.

The focus here will be on the power of the political system to intervene. Consumer citizenship ascribes weight to the dimension of citizens' duties which is predominantly explicated with the terms of responsibility: the ethics of responsibility is geared to a consumer who is urged to buy socially conscious goods. To accomplish such changes may, however, require the participation of the same individuals who are consumers but rather in their parallel role as citizens.

CALL FOR PAPERS

We are inviting quality Research Papers from the students, scholars, academicians, legal practitioners, bureaucrats, and other working professionals for the symposium.

AWARDS

Best Paper Award in each theme